

(Rs. in crores)

<i>Scheme</i>	<i>1988-89</i>	<i>1989-90</i>	<i>1990-91</i>
2. Loans to:-			
(i) State Govt. for Social Housing Schemes (as per Planning Commission allocation)	1.37	-	-
(ii) State Electricity Board (as per Planning Commission allocation)	14.89	18.32	20.00
(iii) Apex Co-op. Housing Finance Society	7.50	5.00	6.00
3. Investments in Private Corporate Sector			
	22.81	55.28	8.51
Total	71.07	107.83	63.80

[English]

D.T.C. Buses

1769. DR. ASIMBALA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the average amount incurred by the Delhi Transport Corporation per kilometer for running DTC buses;

(b) the amount paid to the private bus operators per kilometer by the DTC under the KM Scheme; and

(c) the average number of persons employed by the DTC per vehicle?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Delhi Transport Corporation incurred an amount of Rs. 11.99 per kilometer as on January,

1992 (including interest and depreciation charges).

(b) The kilometer-age scheme of operation of private buses was discontinued since March, 88, and hence no payment on kilometer basis is being paid to private bus operators since then.

(c) As on 31-1-1992 the average number of persons employed by DTC per vehicle was 9.35.

Finalisation of Annual Trade Agreements

1770. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to finalise annual trade agreements for 1992 with some foreign countries;

(b) whether modalities of trade have been finalised;